GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE LOK SABHA UNSTARRED QUESTION NO. 3378

Monday 9th December, 2019/ Agrahayana 18, 1941 (Saka) National Clean Energy Fund

3378. SHRI ANUBHAV MOHANTY:

Will the Minister of FINANCE be pleased to state:

- a) the details of major contributors for enrichment of the National Clean Energy Fund (NCEF), State-wise;
- b) whether it is a fact that major beneficiaries under this fund have been the Western States where the NCEF corpus has been used to facilitate generation of solar energy in a big way;
- c) if so, the details of the funds provided to the Western States from the corpus of NCEF for generation of solar energy;
- d) whether the Government proposes to sanction funds to Odisha for promotion of renewable energy to address the peak power requirement and implementation of storage hydro power plant by OHPC; and
- e) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR FINANCE (SHRI ANURAG SINGH THAKUR)

(a) to (e): The National Clean Energy Fund (NCEF) was created out of cess on coal produced/imported, through Finance Bill 2010-11. All the states were eligible for NCEF support. Subsequently, the Goods and Services Tax (Compensation to States) Act, 2017 which has been notified in April 2017, provides that coal cess, along with some other cess would constitute Goods and Services Tax (GST) Compensation Fund and the same would be utilized to compensate the States for five years for potential losses on account of GST implementation. State wise data of NCEF collection and schemes funded from NCEF is not maintained by Department of Expenditure. For specific requirement of States on renewable energy and peak power, the concerned administrative Ministries/Departments take appropriate action under concerned schemes implemented by them.
